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Central Administrative Tribunal, Allahabad.

Registration O.A.No.223 of 1987.

Smt. Chandrawala ... Applicant

Vs.

Railway Service Commission Respondent.

Hon. D.S.Misra, AM
Hon. G.S.Sharma, JM

(By Hon. G.S.Sharma, JM)

This petition under section 19 of the Administrative Tribunals Act XIII of 1985 has been filed for directing the Railway Service Commission, Bombay to prepare the merit list of the selection test held by it in accordance with the order dated 14.7.1978 of the Railway Board for the post of non-technical popular categories. The applicant is a serving employee of the Central Railway and stated to have appeared in the said selection test held in 1978. She expects the inclusion of her name in the merit list as she was sent the attestation form after written test and the viva-voce. It is alleged that there has been lot of bungling in declaring the result of the selection test and complaints were made to the Railway Minister and the matter was also raised in the Parliament.

2. In view of the own allegations of the applicant, the declaration of the result of the selection test is not a routine matter in this case. On her own showing, there has been a lot of bungling and the matter has already been taken up the highest level and is already in the notice of the Railway Ministry. In such a case, it will not be desirable for this Tribunal to interfere till a final decision is taken by the Commission after the necessary

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enquiry. We further feel that the matter has already become very old and the petition is time barred. She is stated to have made her first representation on 17.4.1985 and the petition should have been filed by her within 18 months therefrom. The subsequent representations made by her cannot extend the period of limitation prescribed by Section 21 of the Administrative Tribunals Act XIII of 1985. We are further of the opinion that her petition is pre-mature as she will have a right to approach the Tribunal after a final decision is taken in her matter.

3. The petition is accordingly summarily rejected at admission stage.

John 4/5/87
Member (A)

Z. S. M. 4/5/87
Member (J)

Dated 4.5.1987
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